

Proceedings of the Hon'ble Principal District Judge, Ramanathapuram

Present: Thiru.R.Shanmuga sundaram, B.Com., L.L.B.,
Principal District Judge,
Ramanathapuram.

Sub: Subordinate Courts – Ramanathapuram District – Repairs and replacement of spare parts to Photocopy Machine – For use of Principal District Court, Civil Unit, Ramanathapuram District – Quotations called for – Requested – Regarding.

- Ref: 1. This Court's Letter in D.No. B2/740/2022, dated: 27.01.2022.
2. Letter received from the Hon'ble High Court, Madras in ROC.No.11956/2022/D3, dated: 14.02.2022.
3. Office order of this Court dated: 25.02.2022.

As per the 2nd reference cited the Hon'ble High Court, Madras has called for three Numbers of latest quotations for purchase of Photocopy Machine.

Hence, eligible quotations are invited from the authorized vendor of Photocopy Machine should be addressed to the Principal District Judge, Ramanathapuram on or before 16.03.2022.

Principal District Judge,
Ramanathapuram.